

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 101
TA (Co. Act.)- 07(PB)/2024

IN THE MATTER OF:

Rajeshwar Prasad Agrawal

.... Petitioner

v.

Sunil Kumar Gupta

.... Respondent

Order Under Rule 16 (d) of NCLT Rules, 2016

Order delivered on 05.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

HEARING HYBRID MODE (PHYSICAL & VC)

PRESENT:

For the Petitioner : Adv. Aditya Madaan, Adv. Aishwarya Adlakha

For the Respondent :

ORDER

Issue notice of this application to all the Respondent(s) by all modes,
returnable by **03.05.2024**.

List the matter on **03.05.2024**.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

05.04.2024
Lalit